

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 106
IB-406/ND/2020**

Under Section: 7 of IBC

In the matter of:

Anish Shah Infrastructure Pvt. Ltd.	...	Applicant
Vs		
Iceberg Trading Pvt. Ltd.	...	Respondent

Order delivered on 12.03.2020

CORAM

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)**

For the Applicant : Mr. Mohtashim Kibriya, proxy-counsel
For the Respondent :

ORDER

Matter be listed before the Regular Bench on 31.03.2020.

**Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (JUDICIAL)**

MUKESH